

OF THE REGISTRY

ORDERS OF THE TRIBUNAL

It is authorized by
Honble Justice M.A. Khan,
V.C(J) & Honble Mr V.K.
Agarwal, Member (A) and
in terms of Rule 107 of
C.A.T. Rules of Practice,
1993, Honble V.C can
pronounce the orders.

Sh
19/12/06

OA 827/2006-

Order dated 20.12.06

As per order dated 20.12.06
passed in O.A. 169/04, this O.A. fails
and is dismissed.

A copy of common orders be kept
in this file for reference.

Vide: Order sheet in OA 169
2004 may be seen.
(N.D. Rayla) Vice-Chairman